

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.3983
ANSWERED ON 06.04.2023

IMPLEMENTATION OF PRASHAD SCHEME IN KERALA

3983. SMT. JEBI MATHER HISHAM:

Will the Minister of **TOURISM** be pleased to state:

- (a) the places in the State of Kerala where PRASHAD scheme is being implemented;
- (b) the amount that has been allotted under the PRASHAD scheme for the developmental activities at Sabarimala, Guruvayur and Varkala; and
- (c) the amount that has been allotted for various tourism projects in the State over the last four years, the details of the projects and the stages of their completion?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) & (b): Development of tourism is primarily the responsibility of the concerned State Government (SG)/Union Territory Administration (UTA), however, the Ministry of Tourism provides Financial Assistance to SG/UTA for development of tourism infrastructure in the country including in the State of Kerala under Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD) Scheme. Submission of proposals and sanctioning of projects under the scheme is a continuous process which is done in consultation with the respective SG/UTA and is subject to availability of funds, receipt of suitable detailed project reports, adherence to scheme guidelines, performance of ongoing projects and utilization of funds released earlier etc. Based on the above, Ministry of Tourism has sanctioned one project Development at Guruvayur Temple for a cost of Rs.45.19 Crore in the State of Kerala under PRASHAD Scheme.

(c): The details of projects sanctioned under Schemes of 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive' (PRASHAD), 'Swadesh Darshan', and 'Assistance to Central Agencies in Kerala is annexed.

ANNEXURE

STATEMENT IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO.3983 ANSWERED ON 06.04.2023 REGARDING IMPLEMENTATION OF PRASHAD SCHEME IN KERALA

The details of projects sanctioned by Ministry of Tourism under PRASHAD, Swadesh Darshan and Assistance to Central Agencies Schemes in the State of Kerala including for last four years.

(Rs. In Crore)						
Name of Scheme	Sr. No.	Name of Project	Year of Sanction	Amount Approved	Amount Released	Status
PRASHAD	1.	Development at Guruvayur Temple	2016-17	45.19	45.19	Executed
Swadesh Darshan	2.	Development of Pathanamthitta-Gavi-Vagamon-Thekkady	2015-16	64.08	64.08	Executed
	3.	Development of Sabarimala - Erumeli-Pampa-Sannidhanam	2016-17	54.88	21.05	Under Implementation
	4.	Development of Sree Padmanabha Arnamula	2016-17	78.08	70.00	Executed
	5.	Development of Malanad Malabar Cruise Tourism Project	2018-19	57.35	20.34	Under Implementation
	6.	Development of Sivagiri Sree Narayana Guru Ashram-Arruvipuram-Kunnumpara Sree Subrahmania-Chembazhanthi Sree Narayana Gurukulam	2018-19	66.43	8.81	Under Implementation
Assistance to Central Agencies	7.	Development of a Walkway/Promenade on Willingdon Island, Cochin	2016-17	9.01	8.27	Executed

	8.	Upgrading of Births & Backup area of Ernakulam Wharf		21.41	19.13	Executed
	9.	Up-gradation of Golf Course at SAI Trivandrum Golf Club by the Sports Authority of India		24.65	12.32	Under Implementation
	10.	Developing infrastructure at Cochin Port Cruise Terminal.	2018-19	1.21	1.15	Executed
	11.	Creation of additional tourism facilities at the Cochin Port Trust Walkway	2018-19	4.66	4.66	Executed
	12.	Development of Additional infrastructure in the new Cochin Port Trust Terminal	2019-20	10.30	8.23	Under Implementation
